

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 246 OF 2024

SANJAY D. KAKADE ..... APPELLANT(S)

VERSUS

HDFC VENTURES TRUSTEE COMPANY LTD. .... RESPONDENT(S)  
& ORS.

**O R D E R**

I.A. No. 216094/2024 has been filed by the appellant, Sanjay D. Kakade, seeking permission to withdraw the present appeal, in view of the settlement agreement dated 31.08.2024.

The application is allowed and the present appeal is dismissed as withdrawn.

We, however, clarify that, as the appeal is being withdrawn in view of the settlement agreement, if there is any default or non-compliance with the terms of the settlement, it will be open to the aggrieved party to avail appropriate legal remedy in accordance with law.

Similarly, the applicant/appellant, Sanjay D. Kakade, will be at liberty to seek revival of the present appeal, if required.

Pending application(s), if any, shall stand disposed of.

.....J.  
(SANJIV KHANNA)

.....J.  
(SANJAY KUMAR)

NEW DELHI;  
SEPTEMBER 24, 2024.

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SCivil Appeal No. 246/2024

SANJAY D. KAKADE

Appellant(s)

VERSUS

HDFC VENTURES TRUSTEE COMPANY LTD. &amp; ORS.

Respondent(s)

(IA No. 216094/2024 - APPLICATION FOR PERMISSION)

Date : 24-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s)

Mr. C.A. Sundaram, Sr. Adv.  
Mr. Shivaji M. Jadhav, AOR  
Mr. Mahesh Bhoite, Adv.  
Mr. Brij Kishor Sah, Adv.  
Mr. Adarsh Kumar Pandey, Adv.  
Mr. Vignesh Singh, Adv.  
Mr. Aditya S. Jadhav, Adv.  
Mr. Kumar Murlidhar, Adv.  
Mr. Unmukt Bhardwaj, Adv.

For Respondent(s)

Mr. Aman Raj Gandhi, AOR  
Mr. Nanki Grewal, Adv.  
Mr. Parthasarathy Bose, Adv.  
Ms. Manasi Joglekar, Adv.  
Ms. Panchi Agarwal, Adv.

Mr. Tishampati Sen, Adv.  
Ms. Riddhi Sancheti, Adv./AOR  
Mr. Anurag Anand, Adv.  
Mr. Mukul Kulhari, Adv.

Mr. Samar Singh Kachwaha, Adv.  
Ms. Kavita Vinayak, Adv.  
Mr. Prayuj Sharma, Adv.  
Mr. Harshwardhan Thakur, Adv.  
Ms. Garima Bajaj, Adv./AOR

UPON hearing the counsel, the Court made the following  
O R D E R

I.A. No. 216094/2024 seeking permission to withdraw the present appeal is allowed and the present appeal is dismissed as

withdrawn, in terms of the signed order.

Pending application(s), if any, shall stand disposed of.

(DEEPAK GUGLANI)  
AR-cum-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR

(signed order is placed on the file)